

ORISSA HIGH COURT

FILING REPORT AS ON :20/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0004591/2022	SUSHANTA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /51 /2015 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000143/2015
2	BLAPL/0004592/2022	RABINDRA KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	KUMBHARAPARA /47 /2020 2ND A.D.J.,PURI(Puri) TR/0000005/2020
3	BLAPL/0004593/2022	ARUP DAS ADHIKARI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000044/2021
4	BLAPL/0004594/2022	CHAITAN @ CHAITANYA MUNDA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	GHASIPURA /220 /2021 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000096/2021
5	BLAPL/0004595/2022	LUMBA HEMBRAM VS STATE OF ODISHA	ABHISHEK DASH VS	JASHIPUR /10 /2022 () //
6	BLAPL/0004596/2022	JAGANNTHA PANIGRAHI VS STATE OF ODISHA	B.N.MAHAPATRA VS	JODA /55 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000203/2022
7	BLAPL/0004597/2022	BILASHA BHOI VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000007/2022
8	BLAPL/0004598/2022	JITENDRA BISWAL @ LULU VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /27 /2021 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000005/2021
9	BLAPL/0004599/2022	JAGANNATHA PANIGRAHI VS STATE OF ODISHA	B.N.MAHAPATRA VS	JODA /65 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000219/2022
10	BLAPL/0004600/2022	BIJAYANANDA MAHARAJ @ BIJAYANANDA CHOUHAN VS STATE OF ODISHA	ASWINI KUMAR SAHOO VS	EOW,BHUBANESWAR /10 /2021 J.M.F.C.,BHUBANESWAR(Khordha *) CT/0004525/2021
11	BLAPL/0004601/2022	ANIL BATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BHUBANESWAR G.R.P.S. /84 /2020 () //

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12	BLAPL/0004602/2022	MITHUN KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 () //
13	BLAPL/0004603/2022	KASTA RANA VS STATE OF ODISHA	ANIRUDHA DAS VS	GOCHHAPADA /54 /2021 () //
14	BLAPL/0004604/2022	MADHA @ BIJAY BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /19 /2022 () //
15	BLAPL/0004605/2022	SIVA MADKAMI @ SHIBA @ SHIVA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	M.V.79 /42 /2022 () //
16	BLAPL/0004606/2022	HARIKRISHNA BARUA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /68 /2021 () //
17	BLAPL/0004607/2022	BABULA SETHY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHANDRAPUR /7 /2021 () //
18	BLAPL/0004608/2022	NAZIR KHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BIRMITRAPUR /160 /2017 () //
19	BLAPL/0004609/2022	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /145 /2022 () //
20	BLAPL/0004610/2022	AMRUT SAHU @ AMRIT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JHARBANDH /160 /2020 () //
21	BLAPL/0004611/2022	LAXMAN NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	//0 () //
22	BLAPL/0004612/2022	NARAN @ NARAYAN SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NAYAGARH /167 /2021 () //
23	BLAPL/0004613/2022	NATHA SELMA	ABHAYA KUMAR PARIDA	KESINGA /460 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004614/2022	SURESH ROUT	SUSHANTA KUMAR JOSHI	DASPALLA /9 /2018
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004615/2022	RAKESH KUMAR GIRIJASHANKAR PANDEY	PITAMBAR ACHARYA	EOW,BHUBANESWAR /3 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004616/2022	BAPU MOHAPATRA	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /367 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004617/2022	SUSHANTA NAIK	BIJAYA KUMAR RAGADA	BIJEPUR /19 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004618/2022	MANORANJAN NAYAK	ARIJEET MISHRA	RAMACHANDAPUR /70 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004619/2022	SABIR	DEBASIS MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004620/2022	GOBARDHAN DALAI	PUSPAMITRA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004621/2022	SONU @ SUBHRANSHU SEKHAR PANDA	CHITTARANJAN SWAIN	JAJPUR TOWN /32 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004622/2022	DURYODHAN SAHU @ JHUNU	DURLLABHA RANJAN MISHRA	MUDANPUR RAMPUR /55 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004623/2022	REPA @ RUPENDRA SINGH	SARBESWAR BEHERA	UDALA /174 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004624/2022	RANJAN @ MANORANJAN PRADHAN	SUBODH KUMAR MOHANTY	GANIA /24 /2022
		VS	VS	()

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35	BLAPL/0004625/2022	STATE OF ODISHA BANAMALI DIBAKA VS	M.M.SWAIN VS	// / /0 ()
36	BLAPL/0004626/2022	STATE OF ODISHA TUDU DIBAKA VS	M.M.SWAIN VS	// / /0 ()
37	BLAPL/0004627/2022	STATE OF ODISHA SARASWATI DAS VS	SANJIT MISHRA VS	// MAHANGA /64 /2022 ()
38	BLAPL/0004628/2022	STATE OF ODISHA SIPUNA @ ASUTOSH DAS VS	SANJIT MISHRA VS	// OLATPUR /45 /2022 ()
39	BLAPL/0004629/2022	STATE OF ODISHA SIPUN MOHANTY VS	SANJIT MISHRA VS	// TIGIRIA /110 /2021 ()
40	BLAPL/0004630/2022	STATE OF ODISHA PARAMESWAR DANSENA VS	RAMANI RANJAN MOHANTY VS	// TAISARA /58 /2022 ()
41	BLAPL/0004631/2022	STATE OF ODISHA KUNTHA @ CHITRASEN DAS VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /1 /2021 ()
42	BLAPL/0004632/2022	STATE OF ODISHA SONU @ KAMLESH GHOSH VS	NISHIKANTA MISHRA VS	// BRAJARAJNAGAR /139 /2019 ()
43	BLAPL/0004633/2022	STATE OF ODISHA HARIBANDHU DIBAKA VS	M.M.SWAIN VS	// / /0 ()
44	BLAPL/0004634/2022	STATE OF ODISHA ABAKASH SAMAL VS	BIKASH KUMAR ROUSTRAY VS	// PATKURA /151 /2022 ()
45	BLAPL/0004635/2022	STATE OF ODISHA DILLIP KUMAR BISHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// barpalli /47 /2022 () //

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46	BLAPL/0004636/2022	BIKRAM KUMAR DAS @ VIKRAM VS STATE OF ODISHA	SUJAY SHANKAR SINGHDEO VS	DHARAMGARH /158 /2021 () //
47	BLAPL/0004637/2022	NARAYAN MANAHIRA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /75 /2019 () //
48	BLAPL/0004638/2022	MANOJ KUMAR BISWAL VS STATE OF ODISHA	S.S.RAY 2 VS	ASKA /431 /2020 () //
49	BLAPL/0004639/2022	CHANDRA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /52 /2021 () //
50	BLAPL/0004640/2022	AKSHAYA PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	KHANDAGIRI P.S. /48 /2018 () //
51	BLAPL/0004641/2022	PARTHA @ PARTHA SARATHI SUNANI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /162 /2022 () //
52	BLAPL/0004642/2022	KAILASH DALEI @ KAILASH CHANDRA DALEI VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	KHANDAPARA /303 /2020 () //
53	BLAPL/0004643/2022	BALESWAR SUKRI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KUNDRA /53 /2020 () //
54	BLAPL/0004644/2022	PADMALOCHAN MAHANTA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	PANDAPADA /42 /2022 () //
55	BLAPL/0004645/2022	BHULA PRADHAN VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KHARABEL NAGAR P.S. /64 /2022 () //
56	BLAPL/0004646/2022	SOUMYAKANT MOHANTY VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	INFOCITY PS /183 /2019 () //
57	BLAPL/0004647/2022	PABANA PAHAN	SANJIB KUMAR BHANJADEO	KODALA /23 /2021

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		VS	VS	()
58	BLAPL/0004648/2022	STATE OF ODISHA RINA PRADHAN	SAMVIT MOHANTY	// /0
		VS	VS	()
59	BLAPL/0004649/2022	STATE OF ODISHA TOPA @ PURUSOTTAM BHUTIA	SMRUTI RANJAN ROUT	// ANGUL SADAR PS /122 /2022
		VS	VS	()
60	BLAPL/0004650/2022	STATE OF ODISHA SANKAR SWAIN	SARAT KUMAR JENA	// /0
		VS	VS	()
61	CMAPL/0000236/2022	STATE OF ODISHA LAXMI NARAYAN SAMANTARAY	ADV.	//
		VS	VS	()
62	CMAPL/0000237/2022	SNIGDHARANI MANGARAJ LAXMI PALAI	ANANTA KUMAR ROUT	//
		VS	VS	()
63	CMAPL/0000238/2022	STATE OF ODISHA BANDI DHANUAR	ADV.	//
		VS	VS	()
64	CMAPL/0000239/2022	MAINA DHANUAR BHAGABAN PANIGRAHI	ADV.	//
		VS	VS	()
65	CMAPL/0000240/2022	COLLECTOR, KHURDA NARENDRA PATRA	RANJIT KESHARI SAMAL	//
		VS	VS	()
66	CMAPL/0000241/2022	M.D.,NESCO. BHOLANATH SAGAR		//
		VS	VS	()
67	CMAPL/0000242/2022	DR HRUSHIKESH KANDI, OES 1 DRAUPADI DHAL	ADV	//
		VS	VS	()
68	CMP/0000461/2022	CHAKRAVARTI SINGH RATHORE, I.A.S. NIRMALA KUMARI DEI @ MOHANTY	ANKITA MUKHERJI	//
		VS	VS	()

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69	CMP/0000462/2022	BADRINARAYAN SAHOO KUMAR PANDA VS	DHARMENDRA SETHY VS	// // ()
70	CMP/0000463/2022	SUCHISMITA ACHARYA CHARULATA MOHAPATRA @ DAS VS	DWARIKA PRASAD MOHANTY VS	// // ()
71	CONTC/0003604/2022	MANORAMA ACHARYA @ TRIPATHY JOSHEF TANDI VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
72	CONTC/0003605/2022	BISHNUPADA SETHI, I.A.S. LAXMAN RANA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
73	CONTC/0003606/2022	BISHNUPADA SETHI, I.A.S. KAILASH CHANDRA BEHERA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
74	CONTC/0003607/2022	BISHNUPADA SETHI, I.A.S. GIRISH CHANDRA PRADHAN VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
75	CONTC/0003608/2022	BISHNUPADA SETHI, I.A.S. BASANTA KUMAR SAHU VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
76	CONTC/0003609/2022	BISHNUPADA SETHI, I.A.S. BIJAY KUMAR BISOI VS	ADV VS	// // ()
77	CONTC/0003610/2022	BISHNUPADA SETHY, I.A.S. SAMIR KUMAR PATRA VS	ADV VS	// // ()
78	CONTC/0003611/2022	SUBHA SARMA, I.A.S. NARAHARI BISWAL VS	ADV VS	// // ()
79	CONTC/0003612/2022	BHABANI SANKAR CHAINI, I.A.S. SHREENIBAS SWAIN VS PRATIK SINGH, D.C.P, CTC	SAPAN KUMAR LENKA VS	// // () //

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80	CONTC/0003613/2022	SANJAY KUMAR BEHERA VS SUDHANSHU SEKHAR MISHRA, S.P, BALASORE	SAPAN KUMAR LENKA VS	// 0 //
81	CONTC/0003614/2022	KAILASH CHANDRA TRIPATHY VS FAKIR MOHAN MALLICK, PRINCIPAL, N.C.AUTO COLLEGE, JAJPUR ROAD	ADV VS	// 0 //
82	CONTC/0003615/2022	BAISTAMB PALEI VS BISHNUPADA SETHY, IAS	ADV. VS	// 0 //
83	CONTC/0003616/2022	UDAYA KUMAR GOCHHAYAT VS SWAGAT DAS	BAIJAYANTI MOHANTY VS	// 0 //
84	CONTC/0003617/2022	AMAR KUMAR MALLIK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
85	CONTC/0003618/2022	BANITA SWAIN @ SAMAL VS AUROBIND AGRAWAL, I.A.S.	ADV VS	// 0 //
86	CONTC/0003619/2022	GOPAL CHARAN SAHU VS STATE OF ODISHA	ADV. VS	// 0 //
87	CONTC/0003620/2022	PANCHALI PRUSTY VS BISHNUPADA SETHI, COMMNR, CUM SECY., S AND ME DEPT..	ADV VS	// 0 //
88	CONTC/0003621/2022	GOURI BARIK VS V.V.YADAB, I.A.S.	ADV VS	// 0 //
89	CONTC/0003622/2022	PABITRA KUMAR JENA VS SABITA ACHARYA, VICE CHANCELLER, UTKAL UNIVERSITY, VANI VIHAR, BBSR, KHURDA	ADV VS	// 0 //
90	CONTC/0003623/2022	SABITA BANUA VS SUBASH CHANDRA RAITA, TAHASILDAR, BORIGUMA	ADV VS	// 0 //
91	CONTC/0003624/2022	SARBESWAR PATTANAYAK	ADV	//

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		VS	VS	0
92	CONTC/0003625/2022	BISHNUPADA SETHY, I.A.S. DEBARAJ SAHOO	ADV	//
		VS	VS	0
93	CONTC/0003626/2022	VIR VIKRAM YADAV, I.A.S. RAMACHANDRA MUDULI	ADV	//
		VS	VS	0
94	CONTC/0003627/2022	BISHNUPADA SETHY, I.A.S. MALAYA MANJARI PRADHAN	ADV	//
		VS	VS	0
95	CONTC/0003628/2022	SATYABRATA SAHOO, I.A.S. NABA KISHORE NANDA	ADV	//
		VS	VS	0
96	CONTC/0003629/2022	BISHNUPADA SETHI, I.A.S. PRASANTAMAYEE DASH	ADV	//
		VS	VS	0
97	CONTC/0003630/2022	BISHNUPADA SETHI, I.A.S. SUDAM SINGNINA	ADV	//
		VS	VS	0
98	CONTC/0003631/2022	CHANCHAL RANA, I.A.S. DILLIP KUMAR SAMANTARAY	ADV	//
		VS	VS	0
99	CONTC/0003632/2022	DR. PRABHAT KUMAR ROUL PRAFULLA KUMAR SAHOO	SAMBHU CHARAN SHARMA	//
		VS	VS	0
100	CONTC/0003633/2022	BHASKARA JYOTI SHARMA, I.A.S. DEBARAJ PRADHAN	BIDESH RANJAN BEHERA	//
		VS	VS	0
101	CONTC/0003634/2022	ASHOK K.K.MEENA, PRINCIPAL SECY., PR AND DW DEPT. PRATIMA SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0
102	CONTC/0003635/2022	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR, KHURDA DEBABRATA PRADHAN	T.K.PATTANAYAK	//
		VS	VS	0

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103	CONTC/0003636/2022	SASWAT MISHRA, PRINCIPAL SECY., EDUCATION DEPT. JITAMITRA SAHU VS	ADV VS	// // ()
104	CONTC/0003637/2022	SASWAT MISHRA, I.A.S SK. SULTAN VS	ADV VS	// // ()
105	CONTC/0003638/2022	STATE OF ODISHA ASWINI KUMAR BISWAL VS	ADV VS	// // ()
106	CONTC/0003639/2022	DR SUBHANKAR MOHAPATRA, COMMNR., ROURKELA MUNICIPAL CORPORATION ROURKELA. SARAT KUMAR DASH VS	H.N.TRIPATHY VS	// // ()
107	CONTC/0003640/2022	CHAIRMAN CUM MANAGING DIRECTOR, NATIONAL INSURANCE CO. LTD. GIRIDHARI DAS VS	ADV VS	// // ()
108	CONTC/0003641/2022	SATYA RANJAN SAHOO, DIRECTOR SECONDARY EDU. DASARATHI BISWAL VS	ADV VS	// // ()
109	CONTC/0003642/2022	KRUSHNA CHANDRA NAYAK, DEO, CTC MOTILAL SAHU VS	ADV VS	// // ()
110	CONTC/0003643/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT. BISHNU PRASAD MEHER VS	ADV VS	// // ()
111	CONTC/0003644/2022	BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT. NALINIKANTA JENA VS	ADV VS	// // ()
112	CONTR/0000026/2022	BIJAY KUMAR KHANDAYATRAY, ADDL. DM CUM ADMINISTRATOR, URBAN CO OPERATIVE BANK SUBRAT KUMAR MAHAPATRA VS	PRANAYA SWAIN VS	//0 // ()
113	CRLA/0000410/2022	RAJENDRA NARAYAN PATTNAIK, IIC, ANGUL NINIGURU HANTAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// BOIPARIGUDA /69 /2015 // ()

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114	CRLA/0000411/2022	SARATHI SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /420 /2016 () //
115	CRLMA/0000122/2022	SARASWATI PANI@DEVI VS STATE OF ODISHA	LAXMAN PRADHAN VS	DASPALLA /12 /2010 () //
116	CRLMA/0000123/2022	DUSHMANTA KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	KHURDA P.S. /200 /2015 () //
117	CRLMC/0001373/2022	BICHITRA PARIDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /73 /1995 () //
118	CRLMC/0001374/2022	SUMITRA BEHERA VS STATE OF ODISHA	DILLIP RAY VS	BASUDEVPUR /109 /2020 () //
119	CRLMC/0001375/2022	RANJIT PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
120	CRLMC/0001376/2022	BISWANATH BARIK VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /73 /1995 () //
121	CRLMC/0001377/2022	DILLIP KUMAR BANERJEE VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	PHULBANI TOWN /128 /2019 () //
122	CRLMC/0001378/2022	MILLI PANDA@SUBHASHREE PANDA VS STATE OF ODISHA	SITI KANT MISHRA VS	BADAGADA /45 /2013 () //
123	CRLMC/0001379/2022	DR.SIMANCHALLA@SIMNACHAL RANJIT VS STATE OF ODISHA	BISIKESAN PRADHAN VS	BAMUNIGAM /18 /2022 () //
124	CRLMC/0001380/2022	BIKRAM SINGH VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	MAHANGA /88 /2020 () //
125	CRLMC/0001381/2022	SURESH MAJHI	MAMATA MISHRA	/ /0

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		VS	VS	()
126	CRLMC/0001382/2022	STATE OF ODISHA GANESH NIAL	BISHWA RANJAN SAHU	// MAHILA P.S. BUXIBAZAR /82 /2020
		VS	VS	()
127	CRLMC/0001383/2022	STATE OF ODISHA BHAGIRATHA BEHERA	BIBHUDANANDA MOHAPATRA	// JALESWAR /296 /2020
		VS	VS	()
128	CRLMC/0001384/2022	STATE OF ODISHA SATYA PRAKASH RATHA	H.N.TRIPATHY	// ATHGARH /257 /2019
		VS	VS	()
129	CRLMC/0001385/2022	STATE OF ODISHA CHINTU@SANJAY SETHI	ASHOK KUMAR SAHOO	// PATTAMUNDAI /665 /2021
		VS	VS	()
130	CRLMP/0000980/2022	STATE OF ODISHA GOBINDA PATRA	KIRTAN DANG	// / /0
		VS	VS	()
131	CRLMP/0000981/2022	STATE OF ODISHA SUBHALAXMI PATRA	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
132	CRLMP/0000982/2022	STATE OF ODISHA SULAV CHARAN SAMAL	SANJIT KUMAR DAS	// / /0
		VS	VS	()
133	CRLMP/0000983/2022	STATE OF ODISHA KUMUDA BEHERA	HEMANTA KUMAR ROUT	// / /0
		VS	VS	()
134	CRLMP/0000984/2022	STATE OF ODISHA OKLI BEHERA	HEMANTA KUMAR ROUT	// / /0
		VS	VS	()
135	CRLMP/0000985/2022	STATE OF ODISHA SANGRAM PRADHAN	S.S.RAO	// / /0
		VS	VS	()
136	CRLMP/0000986/2022	SUPERINTENDENT OF POLICE,CID, S. SAHADEV REDDY	MANAS KUMAR CHAND	// DIGAPAHANDI /224 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0000987/2022	STATE OF ORISSA SRIDHAR PRADHAN VS	DURGA PRASANNA MISHRA VS	// ERASAMA /25 /2022 ()
138	CRLREV/0000214/2022	STATE OF ORISSA BRUNDABAN SETH VS	ABHILASH MISHRA VS	// DUNGURIPALI /15 /2009 ()
139	CRLREV/0000215/2022	STATE OF ODISHA BALAKRUSHNA TRIPATHY VS	DAMODAR PATRA VS	// / /0 ()
140	CRLREV/0000216/2022	TRILOCHAN DASH BHADRA BESHRA@SUBAL VS	HEMANTA KUMAR MOHANTA VS	// CHANDUA /48 /2021 P.M.J.J.B, MAYURBHANJ, BARIPADA(Mayurbhanj)
141	FAO/0000181/2022	STATE OF ODISHA LEGAL MANAGER(T.P.CELL)/M/S. NEW INDIA ASSURANCE CO. LTD. VS	SOMNATH RAY VS	// Juv/0000051/2021 ()
142	FAO/0000182/2022	AKSHAYA BEHERA PURNABASI PADHY VS	LAMBODOR ACHARI VS	// // ()
143	MACA/0000241/2022	UNION OF INDIA DIVISIONAL MANAGER M/S. NATIONAL INSURANCE CO. LTD. VS	PRANAB KUMAR MOHANTY VS	// // ()
144	MACA/0000242/2022	ANBARUL MIDDYA BHASKAR PATRA VS	MRUGANKA MAULI PATNAIK VS	// // ()
145	MATA/0000104/2022	CHITARANJAN NAYAK PURNA CHANDRA PAIKRAY VS	AJIT KUMAR PANDA VS	// // ()
146	MATA/0000105/2022	ITISHREE PARIJA BAPIN DASH VS	BASUDEV MISHRA VS	// // ()
147	MATA/0000106/2022	SMRUTIMAYEE RATH RITU SISA VS	BASUDEV MISHRA VS	// // ()
		JAGU PAKULPADIA		//

ORISSA HIGH COURT

FILING REPORT AS ON :20/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	MATA/0000107/2022	SNIGDHA SUBHADARSINI VS PRAVAKARA MAJHI	LALIT NARAYAN PATTNAIK VS	// 0 //
149	MATA/0000108/2022	SONAL PALIT VS AYAN DASGUPTA	ANUP KUMAR BOSE VS	// 0 //
150	RPFAM/0000103/2022	AMARJEET PATNAIK VS PRIYANKA PATTANAYAK	BISWARANJAN DAS VS	// 0 //
151	RPFAM/0000104/2022	EPIILI TRINATH VS EIPILI SASMITA	BIBHUDANANDA MOHAPATRA VS	// 0 //
152	RPFAM/0000105/2022	JYOTIRANJAN BAI @SUKANT VS DIPTIMAYEE NAYAK @ DALI	SUBHENDU KUMAR NAYAK VS	// 0 //
153	RSA/0000117/2022	NARAYAN MALLICK @ NARENDRA KUMAR MALLICK VS LORD SRI JAGANNATH MAHAPRABHU	NARAYAN PRASAD PARIJA VS	// 0 //
154	RSA/0000118/2022	JANATUN NISA BIBI VS AINUL MOHAMMAD	PRAFULLA CHANDRA DAS VS	// 0 //
155	RSA/0000119/2022	SUKANTI ADHIKARY VS KARTIKESWAR ADHIKARY	ANJAN KUMAR BISWAL VS	// 0 //
156	RSA/0000120/2022	TANKADHAR SWAIN VS GOPABANDHU @ ABHIMANYU GOUD	SOUMYA MISHRA VS	// 0 //
157	RSA/0000121/2022	BASANTI DEI VS RABINARAYAN DAS	BHUBANESWAR DASH VS	// 0 //
158	RSA/0000122/2022	GITANJALI SETH VS CHAPESWARI BERIHA	DEEPALI MAHAPATRA VS	// 0 //
159	RSA/0000123/2022	MANMATH MOHANTY @ MANMATH NATH MOHANTY	ABHISHEK DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	RSA/0000124/2022	SUKANTI @ SUKANTILATA MOHANTY AKSHAYA KUMAR TRIPATHY	DARPAHARI DHAL	//
		VS	VS	0
161	RVWPET/0000129/2022	ACHYUTANANDA TRIPATHY PRADIPTA @ PRADIP KUMAR RAY	SAMBHU NATH SHARMA	//
		VS	VS	0
162	TRP(C)/0000181/2022	M/S.SRIKRISHNA ESTATES and CONSTRUCTIONS PVT.LTD. SHAILAJA MISHRA	SRIDHAR RATHA	//
		VS	VS	0
163	TRP(C)/0000182/2022	PRIYABRATA DASH MAMATA MOHAPATRA	JYOTIRMAYA SAHOO	//
		VS	VS	0
164	TRP(C)/0000183/2022	BHABANI SANKAR NAYAK RIHANA BIBI @ BEGUM	JYOTIRMAYA SAHOO	//
		VS	VS	0
165	TRP(C)/0000184/2022	SIRAJ MOHAMMAD JANAKI DALAI	SANKET KANUNGO	//
		VS	VS	0
166	TRP(C)/0000185/2022	KARTIKESWAR DALAI SUMATI JENA	ASHOK DAS	//
		VS	VS	0
167	TRPCRL/0000036/2022	JAYANTA BARADA RUPASHREE MOHANTY	SATYANARAYAN MISHRA	BARIPADA TOWN /671 /2021
		VS	VS	0
168	TRPCRL/0000037/2022	FAKIR CH MOHANTY ANSHUMAN PRADHAN	AMIT PRASAD BOSE	//
		VS	VS	0
169	WA/0000708/2022	LULIPTA BEURA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
170	WA/0000709/2022	LAXMIDHAR DASH STATE OF ODISHA	ANUPAM RATH, ASC	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0000710/2022	AJAY KUMAR SAHU ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS	SAILAZA NANDAN DAS, ASC VS	// // ()
172	WA/0000711/2022	DEBRAJA PADHY ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS	SAILAZA NANDAN DAS, ASC VS	// // ()
173	WA/0000712/2022	CHHAKADI JENA ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS	SAILAZA NANDAN DAS, ASC VS	// // ()
174	WA/0000713/2022	RANJAN NAYAK ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS	SAILAZA NANDAN DAS, ASC VS	// // ()
175	WA/0000714/2022	MAKARDWAJ SAHU THE PRINCIPAL SECY., WATER RESOURCES, ODISHA VS	SAARAJ KANTA SAMAL, AGA VS	// // ()
176	WA/0000715/2022	SASHI BHUSAN NANDA THE PRINCIPAL SECY., WATER RESOURCES, ODISHA VS	SAARAJ KANTA SAMAL, AGA VS	// // ()
177	WP(C)/0013128/2022	MANINDRA KUMAR PATEL KISHOR CHANDRA MAHARANA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
178	WP(C)/0013129/2022	STATE OF ODISHA PRIYABRAT GOCHHAYAT VS	ASHOK KUMAR MISRA VS	// // ()
179	WP(C)/0013130/2022	THE VC., SAMBALPUR UNIVERSITY HARI SHANKAR DHAUNLIA VS	PRAMODA KUMAR DASH VS	// // ()
180	WP(C)/0013131/2022	STATE OF ODISHA PURNA CHANDRA BEHERA VS	BIBHUTI BHUSAN BEHERA VS	// // ()
181	WP(C)/0013132/2022	STATE OF ODISHA KORAPUT DISTRICT PVT. BUS EMPLOYEES UNION VS	PRASANTA KUMAR NANDA VS	// // ()
		SUB-COLLECTOR AND SDM, JEYPORE		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0013133/2022	AMULYA CHARAN SWAIN VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
183	WP(C)/0013134/2022	INDIRA PRIYADARSHINI PATNAIK VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
184	WP(C)/0013135/2022	SAIENDRANATH MAHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
185	WP(C)/0013136/2022	RAMESWAR KISAN VS STATE OF ORISSA	SAPAN KUMAR LENKA VS	// 0 //
186	WP(C)/0013137/2022	SUBODHA KUMAR PRADHAN VS ELIZABETH SAHOO	SAPAN KUMAR LENKA VS	// 0 //
187	WP(C)/0013138/2022	GHANA SHYAMA PATEL VS STATE OF ORISSA	KIRTAN DANG VS	// 0 //
188	WP(C)/0013139/2022	MEGHNAD MUNDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// 0 //
189	WP(C)/0013140/2022	DILLIP KUMAR SAHOO VS STATE OF ORISSA	NAYAN BEHARI DAS VS	// 0 //
190	WP(C)/0013141/2022	AUROBINDO DAS VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
191	WP(C)/0013142/2022	TRINATH GOUDA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
192	WP(C)/0013143/2022	BIJAY KUMAR BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
193	WP(C)/0013144/2022	CHANDRAPRAKASH RATH	BHASKAR CHANDRA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0013145/2022	STATE OF ODISHA PRAMOD KUMAR NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
195	WP(C)/0013146/2022	STATE OF ODISHA BASANTI BEHERA	BHASKAR CHANDRA PANDA	//
		VS	VS	0
196	WP(C)/0013147/2022	STATE OF ODISHA SANAT KUMAR SAMANTRAY	GYANESWAR SATPATHY	//
		VS	VS	0
197	WP(C)/0013148/2022	STATE OF ORISSA SARAT CHANDRA SAMAL	DILIP KUMAR SAHU	//
		VS	VS	0
198	WP(C)/0013149/2022	STATE OF ODISHA PURANDAR PUJARI	PRANAB KUMAR GHOSE	//
		VS	VS	0
199	WP(C)/0013150/2022	STATE OF ODISHA RAJASIS SAHOO	DAYANIDHI MOHANTY	//
		VS	VS	0
200	WP(C)/0013151/2022	STATE OF ODISHA UTTAM PRADHAN	DEBENDRA KUMAR SAHOO-1	//
		VS	VS	0
201	WP(C)/0013152/2022	STATE OF ODISHA GOLEKHA CHANDRA PANDA	SUDARSAN BEHERA	//
		VS	VS	0
202	WP(C)/0013153/2022	STATE OF ODISHA BIBEKANANDA BHANJA	SIDDHESWAR BAUG	//
		VS	VS	0
203	WP(C)/0013154/2022	GARRISON ENGINEER (I) COAST GUARD,BBSR SUNITA MALIK	SWAPNA KUMAR OJHA	//
		VS	VS	0
204	WP(C)/0013155/2022	STATE OF ODISHA IDFC FIRST BANK LTD., BBSR	DEVI PRASAD TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0013156/2022	THE DM CUM COLLECTOR, KHURDA SADHAN CHATTERJEE VS KRISHNA CHATERJEE	D.K.SAHOO VS	// // 0 //
206	WP(C)/0013157/2022	EDITH LUNA PANDA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
207	WP(C)/0013158/2022	RABINDRANATH SENAPATI VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
208	WP(C)/0013159/2022	LOKANATH BARIK VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
209	WP(C)/0013160/2022	KALPALATA PANDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
210	WP(C)/0013161/2022	ANIRUDHA NAYAK VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
211	WP(C)/0013162/2022	NILAMBARA BISHI VS COMMNR. OF ENDOWMENTS, ODISHA	SUMITRA MOHANTY VS	// 0 //
212	WP(C)/0013163/2022	RABIN PATTANAYAK VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
213	WP(C)/0013164/2022	TRIBHUBAN SARANGI VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
214	WP(C)/0013165/2022	BRAJA KISHORE DAS VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
215	WP(C)/0013166/2022	AFROZA BEGUM VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0013167/2022	Soudamini Rout VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
217	WP(C)/0013168/2022	SEEMA CHELAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
218	WP(C)/0013169/2022	BYASADEV DANDASANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
219	WP(C)/0013170/2022	M/S UTKAL AMRIT (JV) VS MCL, Sambalpur	SOUBHAGYA S. DAS VS	// 0 //
220	WP(C)/0013171/2022	PURUSOTTAM MEHER VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
221	WP(C)/0013172/2022	IDFC FIRST BANK LTD. BBSR VS THE DM CUM COLLECTOR, KHURDA	DEVI PRASAD TRIPATHY VS	// 0 //
222	WP(C)/0013173/2022	NALINI KANTA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
223	WP(C)/0013174/2022	PRAMOD MEHER VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
224	WP(C)/0013175/2022	SURESH CHANDRA BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
225	WP(C)/0013176/2022	SHANKAR PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	WP(C)/0013177/2022	LIONS CLUB OF CUTTACK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
227	WP(C)/0013178/2022	BINDU SAGAR BEHERA	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0013179/2022	STATE OF ODISHA MAMATA BEHERA	JYOTIRMAY GUPTA	//
		VS	VS	0
229	WP(C)/0013180/2022	STATE OF ODISHA SHASHANKA SHEKHAR JENA	SAMEER KUMAR DAS	//
		VS	VS	0
230	WP(C)/0013181/2022	STATE OF ODISHA BABUJAN KHAN	SATYA NARAYAN MOHAPATRA	//
		VS	VS	0
231	WP(C)/0013182/2022	STATE OF ODISHA SUDHANSU BHUSAN DAS	SATYA NARAYAN MOHAPATRA	//
		VS	VS	0
232	WP(C)/0013183/2022	STATE OF ODISHA PRAVATI NALINI SARANGI	SATYA NARAYAN MOHAPATRA	//
		VS	VS	0
233	WP(C)/0013184/2022	STATE OF ODISHA BALUNKESWAR BISWAL	SATYA NARAYAN MOHAPATRA	//
		VS	VS	0
234	WP(C)/0013185/2022	STATE OF ODISHA DR. MADHUSUDAN OJHA	S.K.SAMAL	//
		VS	VS	0
235	WP(C)/0013186/2022	STATE OF ODISHA DR. RAJBALLAV MOHANTY	S.K.SAMAL	//
		VS	VS	0
236	WP(C)/0013187/2022	STATE OF ODISHA YAMUNA PRASAD GOYAL	SIBA PRASAD PATRA	//
		VS	VS	0
237	WP(C)/0013188/2022	COLLECTOR AND DM, BOLANGIR SIDHARTH NANDA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
238	WP(C)/0013189/2022	STATE OF ODISHA SUBARNA SINGH	ASHOK PATTANAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0013190/2022	STATE OF ODISHA MURALIDHAR SAHOO VS	ARJUNA CHARANA BEHERA VS	// // ()
240	WP(C)/0013191/2022	STATE OF ODISHA DOLON PAL VS	AVIJIT PAL VS	// // ()
241	WP(C)/0013192/2022	BMC, BBSR SANATAN MANGAL VS	AJAYA KUMAR NAYAK VS	// // ()
242	WP(C)/0013193/2022	UNION OF INDIA RAJESH KUMAR RATEI @ RAJESH RATEI VS	SUSANTA KUMAR TRIPATHY VS	// // ()
243	WP(C)/0013194/2022	STATE OF ODISHA JAYAKRUSHNA BARIK VS	LAKSHMAN MISHRA VS	// // ()
244	WP(C)/0013195/2022	THE REVENUE DIVISIONAL COMMNR.(CENTRAL ZONE), CUTTACK PRASANTA KUMAR MOHAPATRA VS	LAKSHMAN MISHRA VS	// // ()
245	WP(C)/0013196/2022	THE REVENUE DIVISIONAL COMMNR. (CENTRAL ZONE), CUTTACK SUSHILA NAYAK VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
246	WP(C)/0013197/2022	STATE OF ODISHA ARABINDA SAHOO VS	PRAVASH CHANDRA JENA VS	// // EXECUTIVE MAGISTRATE,CUTTACK(Cuttack)
247	WP(C)/0013198/2022	STATE OF ODISHA JALADHAR PARIDA VS	RAMESH CHANDRA MISHRA VS	// // ()
248	WP(C)/0013199/2022	EXECUTIVE ENGINEER,LEFT CANAL DIV. NO.IV,BHUBAN RAMA CHANDRA PRUSTY VS	RAMESH CHANDRA MISHRA VS	// // ()
249	WP(C)/0013200/2022	STATE OF ODISHA DEBENDRANATH DAS VS	RAMESH CHANDRA MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0013201/2022	BIJAY KUMAR KHATUA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
251	WP(C)/0013202/2022	CHANDINI VERMA VS CHAIRMAN AND MD,NESCO,BALASORE	GHANASHYAM NAMTOAR VS	// 0 //
252	WP(C)/0013203/2022	PADMANAV SAHOO VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
253	WP(C)/0013204/2022	KARUNAKAR PAIKRAY VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
254	WP(C)/0013205/2022	GOBINDA CHANDRA DANGA VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
255	WP(C)/0013206/2022	SKS POWER GENERATION (CHHATTISGARH) LTD.,MURABAN VS UNION OF INDIA	PRANJAY MOHAPATRA VS	// 0 //
256	WP(C)/0013207/2022	PRAMILA KUMARI BISWAL (DEI) VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
257	WP(C)/0013208/2022	BAURI PATRA VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
258	WP(C)/0013209/2022	SK.RAZAK VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
259	WP(C)/0013210/2022	SANKAR BEHERA VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
260	WP(C)/0013211/2022	SK.JHUMU VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
261	WP(C)/0013212/2022	SAPAN KUMAR BHAKTA	CHITTARANJAN PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0013213/2022	THE STATE OF ODISHA PRAVABATI SATAPATHY	J.K.MISHRA (2)	//
		VS	VS	0
263	WP(C)/0013214/2022	STATE OF ORISSA PRAVAKAR PANDA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
264	WP(C)/0013215/2022	THE STATE OF ODISHA LILA RAY	J.K.MISHRA (2)	//
		VS	VS	0
265	WP(C)/0013216/2022	STATE OF ORISSA MANJUBALA PANDA	J.K.MISHRA (2)	//
		VS	VS	0
266	WP(C)/0013217/2022	STATE OF ORISSA ANANT PRASAD NAYAK	CHITTARANJAN PATTNAIK	//
		VS	VS	0
267	WP(C)/0013218/2022	THE STATE OF ODISHA KANCHANABALA DEI	J.K.MISHRA (2)	//
		VS	VS	0
268	WP(C)/0013219/2022	STATE OF ORISSA BATAKRUSHNA KABI	CHITTARANJAN PATTNAIK	//
		VS	VS	0
269	WP(C)/0013220/2022	THE STATE OF ODISHA HARIBASH DAS	CHITTARANJAN PATTNAIK	//
		VS	VS	0
270	WP(C)/0013221/2022	THE STATE OF ODISHA KANAI CHARAN ROY	CHITTARANJAN PATTNAIK	//
		VS	VS	0
271	WP(C)/0013222/2022	STATE OF ODISHA PRATAP KUMAR DEY	CHITTARANJAN PATTNAIK	//
		VS	VS	0
272	WP(C)/0013223/2022	THE STATE OF ODISHA NARAYAN PATRA	CHITTARANJAN PATTNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0013224/2022	STATE OF ODISHA BHAJAHARI SAHOO VS	CHITTARANJAN PATTNAIK VS	// // ()
274	WP(C)/0013225/2022	THE STATE OF ODISHA DEBENDRA KUMAR PANI VS	CHITTARANJAN PATTNAIK VS	// // ()
275	WP(C)/0013226/2022	STATE OF ODISHA PAWAN KUMAR SINGH VS	SUBASH MANSINGH VS	// // ()
276	WP(C)/0013227/2022	REGIONAL MANAGER,RBI,BBSR BHAGABAT MOHANTY VS	CHITTARANJAN PATTNAIK VS	// // ()
277	WP(C)/0013228/2022	STATE OF ODISHA GITANJALI SAHOO VS	BIMBISAR DASH VS	// // ()
278	WP(C)/0013229/2022	UTKAL GRAMYA BANK,HEAD OFFICE,BOLANGIR TILOTTAMA DASH VS	CHITTARANJAN PATTNAIK VS	// // ()
279	WP(C)/0013230/2022	STATE OF ODISHA RAGHUNATH GOCHHIKAR VS	NIKUNJA KUMAR DEO VS	// // ()
280	WP(C)/0013231/2022	STATE OF ODISHA SARAT CHANDRA SASMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0013232/2022	STATE OF ODISHA NILAKANTHA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
282	WP(C)/0013233/2022	STATE OF ODISHA NALINIKANTA JENA VS	ANJAN KUMAR BISWAL VS	// // ()
283	WP(C)/0013234/2022	STATE OF ODISHA ANIRUDHA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0013235/2022	RABINDRANATH MISHRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //
285	WP(C)/0013236/2022	BINOD KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
286	WP(C)/0013237/2022	GOPINATH BHUYAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //
287	WP(C)/0013238/2022	RAKHAL CHANDRA KUNDU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
288	WP(C)/0013239/2022	MAHESWAR PRADHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //
289	WP(C)/0013240/2022	NIRANJAN PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
290	WP(C)/0013241/2022	RAKESH SUNA VS STATE OF ODISHA	AMITABH PRADHAN VS	// () //
291	WP(C)/0013242/2022	NARAYANA NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// () //
292	WPCRL/0000059/2022	ARJUN KUMAR SAMAL VS STATE OF ORISSA	BIDYADHAR PRADHAN VS	//0 () //
293	ABLAPL/0005842/2022	SK. RAJIULLAH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BINJHARPUR /194 /2022 () //
294	ABLAPL/0005843/2022	TRILOCHAN JENA @ BUBUNA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	CUTTACK SADAR /191 /2022 () //
295	ABLAPL/0005844/2022	ABHINA @ ABHAYA BEHERA	MANOJ KUMAR MALLICK	ASTARANGA /110 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :20/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0005845/2022	AKSHAYA KUMAR GURU	PRANAB RANJAN CHHATOI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0005846/2022	BENUDHAR BISOI	GOPINATH MISHRA	MATHILI /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0005847/2022	ANANTA PRASAD BEHERA	SARADA PRASAD DASH	SORO /234 /2022
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0005848/2022	JATIN DALEI	PANCHANAN PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0005849/2022	BALIA NAYAK @ KSHIROD CHANDRA NAYAK	JYOTIRMAYA SAHOO	TANGI (KHURDA) /227 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0005850/2022	BIBHU BHUSAN PANDA	SIDHARTHA DAS	BARGARH SADAR /109 /2022
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0005851/2022	KANDURA BISWAL	SURESH KUMAR JENA	BANTALA /174 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0005852/2022	JAGABANDHU SAHOO	AUROVINDA MOHANTY	VIGILANCE PS (BERHAMPUR) /23 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
304	ABLAPL/0005853/2022	TUTULI DAS	SOURA CHANDRA MOHAPATRA	GOBINDAPUR /21 /2022
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0005854/2022	SANTANU KUARNR	ANJAN KUMAR BISWAL	KHUNTA /113 /2022
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0005855/2022	DEBENDRA JENA	ABHAYA KUMAR PARIDA	TANGI /110 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :20/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0005856/2022	STATE OF ODISHA DHADU PALAI VS	HEMANTA KUMAR ROUT VS	// BRAHMAGIRI /106 /2022 ()
308	ABLAPL/0005857/2022	STATE OF ODISHA MANORANJAN PARIDA VS	ASIT KUMAR JENA VS	// BALIANTA P.S. /144 /2022 ()
309	ABLAPL/0005858/2022	STATE OF ODISHA SUBAL NAYAK VS	DHARMENDRA SETHY VS	// OUPADA /39 /2022 ()
310	ABLAPL/0005859/2022	STATE OF ODISHA BHARAT KUMAR SETHI VS	ARJUNA CHARANA BEHERA VS	// ANGUL SADAR PS /355 /2022 ()
311	ABLAPL/0005860/2022	STATE OF ODISHA BAURIBANDHU SAHOO VS	AJIT KUMAR PANDA VS	// JATNI P.S. /153 /2022 ()
312	ABLAPL/0005861/2022	STATE OF ODISHA CHITA RANJAN SAHOO VS	AJIT KUMAR PANDA VS	// BAGHAMARI /56 /2022 ()
313	ABLAPL/0005862/2022	STATE OF ODISHA BIKASH BISWAL VS	SURESH KUMAR JENA VS	// BANTALA /174 /2022 ()
314	ABLAPL/0005863/2022	STATE OF ODISHA PRANABANDHU BEHERA VS	BISHNU PRASAD RATH VS	// COLLIERY /220 /2022 ()
315	ABLAPL/0005864/2022	STATE OF ODISHA DURYADHAN @ DURJYODHAN MAHAKUD VS	JULU KHANSAMA VS	// RAIRAKHOL /49 /2022 ()
316	ABLAPL/0005865/2022	STATE OF ODISHA SATYABHAMA BEHERA VS	SUBODH KUMAR MOHANTY VS	// BANIGOCHA /44 /2022 ()
317	ABLAPL/0005866/2022	STATE OF ODISHA NILAMANI NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// MALKANGIRI /257 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :20/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0005867/2022	SUJIT KUMAR PATRA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	PARJANG /238 /2022 () //
319	ABLAPL/0005868/2022	SHANTILATA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CUTTACK VIGILANCE /29 /2022 () //
320	ABLAPL/0005869/2022	GAYADHAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CUTTACK VIGILANCE /29 /2022 () //
321	ABLAPL/0005870/2022	BHIMA NAYAK @ SUSANTA BHOI VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	MANCHESWAR P.S. /51 /2018 () //
322	ABLAPL/0005871/2022	KEDAR KUMAR BEHERA VS STATE OF ODISHA(VIG.)	GYANARANJAN SETHI VS	CUTTACK VIGILANCE /32 /2022 () //
323	ABLAPL/0005872/2022	BANSIDHAR @ JANGALI NAIK VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	GANIA /80 /2021 () //
324	ABLAPL/0005873/2022	PURNA CHANDRA BEHERA @ ANANDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHOUDWAR /220 /2022 () //
325	ABLAPL/0005874/2022	JAYANTA BHOI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH SADAR /109 /2022 () //
326	ABLAPL/0005875/2022	NANU @ SAMBIT RANA VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	PURI TOWN /123 /2020 () //
327	ABLAPL/0005876/2022	AJAYA KUMAR PATTANAIAK @ AJAYA KUMAR PATTANAIAK VS STATE OF ODISHA	DEBENDRA RANJAN SUNDARAY VS	/ /0 () //
328	ABLAPL/0005877/2022	YUDHISTIRA GURU @ HARICHANDAN VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	TANGI (KHURDA) /218 /2022 () //
329	ABLAPL/0005878/2022	RANJIT KUMAR DAS @ RANJIT DAS @ RINKUA	MITHUN DAS	NIKIRAI /66 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :20/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0005879/2022	DAKA SAHOO @ DIBAKAR SAHOO	DEBENDRA NARAYAN PATTANAİK	TANGI (KHURDA) /205 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0005880/2022	RAKESH ROSHAN MOHANTY	SAROJ KUMAR PADHI	BALANGA /94 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0005881/2022	ASCHARYAMANI ROUT	BIJAY KUMAR BEHERA	CHANDABALI /89 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0005882/2022	ZAITUN @ CHANDA BEGUM	SAMVIT MOHANTY	JAGATSINGPUR /269 /2019
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0005883/2022	ANUP @ AUROBINDO KHUNTIA	SAMVIT MOHANTY	JAGATSINGPUR /242 /2022
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0005884/2022	SOMESH KUMAR BISOI @ HAPPY	SAMVIT MOHANTY	JAGATSINGPUR /476 /2021
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0005885/2022	SANJAY MALLICK	SARAT KUMAR JENA	NIALI /179 /2022
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0005886/2022	DUSMANTA KUMAR NAIK	SMRUTI RANJAN ROUT	RAIRAKHOL /171 /2021
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0005887/2022	MINI PARIDA	JYOTIRMAYA SAHOO	KHURDA SADAR /41 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	WPC(OAC)/0000999/1999	ARTATRANA PRADHAN	G.S.NAMTOAR	//
		VS	VS	()
		STATE OF ODISHA		//
340	WPC(OAC)/0001613/2018	SURYA PRASAD HOTA	JAGABANDHU SAHU	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :20/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WPC(OAB)/0000104/1997	STATE OF ODISHA JAGADANANDA PAL VS	K.C PANIGRAHI, S.K.PANIGRAHI VS	// // ()
342	WPC(TAC)/0000003/1993	STATE OF ODISHA SRICHARAN NANDA VS	G.A.R.DORA VS	// // ()
343	CONTC(CPC)/0001239/1999	STATE OF ODISHA BRAJABANDHU JENA VS JOINT DIRECTOR, NON FORMAL EDUCATION, ORISSA	N.K.ACHARYA VS	// // ()

ORISSA HIGH COURT

MISC CASES FILED on :20/05/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2022 CRLMA/122/2022	SARASWATI PANI@DEVI-MP	LAXMAN PRADHAN
2	38/2022 TRPCRL/36/2022	RUPASHREE MOHANTY-MP	SATYANARAYAN MISHRA
3	38/2022 TRPCRL/36/2022	RUPASHREE MOHANTY-MP	SATYANARAYAN MISHRA
4	39/2022 TRPCRL/37/2022	ANSHUMAN PRADHAN-MP	AMIT PRASAD BOSE
5	87/2022 SA/114/1990	GANGADHAR PRADHAN-MP	M/S.B.PAL
6	106/2022 CMAPL/237/2022	LAXMI PALAI-MP	ANANTA KUMAR ROUT
7	107/2022 CMAPL/240/2022	NARENDRA PATRA-MP	RANJIT KESHARI SAMAL
8	124/2022 MATA/104/2022	PURNA CHANDRA PAIKRAY-MP	AJIT KUMAR PANDA
9	125/2022 MATA/107/2022	SNIGDHA SUBHADARSINI-MP	LALIT NARAYAN PATTNAIK
10	138/2022 RVWPET/129/2022	PRADIPTA @ PRADIP KUMAR RAY-MP	SAMBHU NATH SHARMA
11	139/2022 RVWPET/129/2022	PRADIPTA @ PRADIP KUMAR RAY-MP	SAMBHU NATH SHARMA
12	149/2022 RPFAM/105/2022	JYOTIRANJAN BAI @SUKANT-MP	SUBHENDU KUMAR NAYAK
13	200/2022 TRP(C)/181/2022	SHAILAJA MISHRA-MP	SRIDHAR RATHA
14	201/2022 TRP(C)/182/2022	MAMATA MOHAPATRA-MP	JYOTIRMAYA SAHOO
15	202/2022 TRP(C)/183/2022	RIHANA BIBI @ BEGUM-MP	JYOTIRMAYA SAHOO
16	203/2022 TRP(C)/184/2022	JANAKI DALAI-MP	SANKET KANUNGO
17	213/2022 WPC(OA)/878/2017	CHINMAYA BEHERA-MP	M/S.MADAN MOHAN TRIPATHY, A.K.SAHOO
18	281/2022 CRLREV/186/2022	MAHENDRA NAIK-MP	GEETANJALI MAJHI
19	282/2022 CRLREV/214/2022	BRUNDABAN SETH-MP	ABHILASH MISHRA
20	283/2022 CRLREV/214/2022	BRUNDABAN SETH-MP	ABHILASH MISHRA
21	524/2022 CMP/148/2019	MADAN PANDA-MP	M/S.DEEPALI MAHAPATRA
22	525/2022 CMP/148/2019	MADAN PANDA-MP	M/S.DEEPALI MAHAPATRA
23	526/2022 CMP/462/2022	KUMAR PANDA-MP	DHARMENDRA SETHY
24	527/2022 CMP/337/2022	KUNI MAHARANA-MP	SURYAKANTA DASH
25	528/2022 CMP/463/2022	CHARULATA MOHAPATRA @ DAS-MP	DWARIKA PRASAD MOHANTY
26	529/2022	DHADU MOHAPATRA-MP	SUMIT KU. MOHANTY

27	CMP/1422/2018 546/2022	DIVISIONAL MANAGER M/S. NATIONAL INSURANCE CO. OF INDIA	PRADIP KUMAR MOHANTY
28	MACA/241/2022 547/2022	MISSION DIRECTOR,NATIONAL HEALTH MISSION-MP	
29	MACA/811/2020 548/2022	BHASKAR PATRA-MP	MRUGANKA MAULI PATNAIK
30	MACA/242/2022 554/2022	PRADIP KUMAR MOHANTY-MP	GIRISH CHANDRA MOHAPATRA,T.K.SEN
31	WPC(OAC)/1279/1995 555/2022	PREMALATA PATI-MP	
32	WPC(OAC)/414/1995 556/2022	PURNA CHANDRA MOHAPATRA-MP	AMIYA KUMAR MISHRA 2
33	WPC(OAC)/2985/1998 557/2022	DHARANIDHAR ROUSTRAY-MP	A.R.DASH
34	WPC(OAC)/2522/1994 566/2022	SADANANDA MOHANTA-MP	ABHISHEK DASH
35	RSA/115/2022 567/2022	RAJAT KU.SAHU-MP	M/S.MANAS R.PANDA
36	RSA/444/2009 568/2022	RAJAT KU.SAHU-MP	M/S.MANAS R.PANDA
37	RSA/444/2009 569/2022	RAJAT KU.SAHU-MP	M/S.MANAS R.PANDA
38	RSA/444/2009 570/2022	JANATUN NISA BIBI-MP	PRAFULLA CHANDRA DAS
39	RSA/118/2022 571/2022	DHARAM SINGH MAHANANDA@GANDA-MP	M/S.RABINDRA KU.PRUSTY
40	RSA/246/2015 572/2022	DHARAM SINGH MAHANANDA@GANDA-MP	M/S.RABINDRA KU.PRUSTY
41	RSA/246/2015 573/2022	DHARAM SINGH MAHANANDA@GANDA-MP	M/S.RABINDRA KU.PRUSTY
42	RSA/246/2015 574/2022	PARBATI ROUT-MP	
43	RSA/126/2019 575/2022	PARBATI ROUT-MP	PRASANTA KUMAR SATAPATHY
44	RSA/126/2019 576/2022	PARBATI ROUT-MP	PRASANTA KUMAR SATAPATHY
45	RSA/126/2019 577/2022	SRIDHAR PANDA-MP	M/S.GAUTAM MISRA
46	RSA/379/2016 578/2022	SRIDHAR PANDA-MP	M/S.GAUTAM MISRA
47	RSA/379/2016 579/2022	SRIDHAR PANDA-MP	M/S.GAUTAM MISRA
48	RSA/379/2016 580/2022	SRIDHAR PANDA-MP	M/S.GAUTAM MISRA
49	RSA/379/2016 581/2022	MANMATH MOHANTY @ MANMATH NATH MOHANTY-MP	ABHISHEK DASH
50	RSA/123/2022 582/2022	MANMATH MOHANTY @ MANMATH NATH MOHANTY-MP	ABHISHEK DASH
51	RSA/123/2022 583/2022	MINA MAHANNTA-MP	M/S.S.K.NAYAK
52	RSA/398/2005 584/2022	RABINDRA KU.OJHA-MP	M/S.S.K.NAYAK
53	RSA/327/2008 585/2022	AKSHAYA KUMAR TRIPATHY-MP	DARPAHARI DHAL
54	RSA/124/2022 586/2022	PURNA CH.MOHANTY-MP	
55	RSA/20/2018 594/2022	JEMAMANI DAS-MP	
56	ABLAPL/5207/2019 595/2022	CHANDAN DAS-MP	
57	ABLAPL/8926/2020 595/2022	CHANDAN DAS-MP	
	ABLAPL/8926/2020		

58	596/2022 ABLAPL/15786/2021	RAMAKANTA BEHERA-MP	DIBYAJYOTI SAHOO
59	597/2022 ABLAPL/15855/2021	SMRUTI RANJAN PARIDA-MP	
60	800/2022 CRLA/529/2021	AYUB SAHU@AJU SAHU-MP	SWAYAMPRAVA DASH
61	801/2022 CRLA/410/2022	NINIGURU HANTAL-MP	ARIJEET MISHRA
62	802/2022 CRLA/410/2022	NINIGURU HANTAL-MP	ARIJEET MISHRA
63	803/2022 CRLA/70/2013	SANTOSH KU.TANDI-MP	MS.IQBAL SHABIYA
64	804/2022 CRLA/411/2022	SARATHI SAHU-MP	ASUTOSH TRIPATHY
65	805/2022 CRLA/783/2018	DHABALESWAR PUJARI@DHABALA-MP	M/S.BIDYALOK MOHAPATRA
66	878/2022 BLAPL/4083/2021	ANANTA DHALA@ BHIMA-MP	BIJAY KUMAR RAGADA
67	879/2022 BLAPL/4513/2022	AJAYA BEHERA-MP	UNMESH CHANDRA JENA
68	880/2022 BLAPL/2989/2022	BANABASA @ BANAMALI SWAIN-MP	SK. KALIM UDDIN
69	881/2022 BLAPL/374/2020	BRAHMA JYOTI BEHERA-MP	
70	1122/2022 CRLMC/1374/2022	SUMITRA BEHERA-MP	DILLIP RAY
71	1123/2022 CRLMC/1374/2022	SUMITRA BEHERA-MP	DILLIP RAY
72	1124/2022 CRLMC/1374/2022	SUMITRA BEHERA-MP	DILLIP RAY
73	1125/2022 CRLMC/92/2022	NIRMAL CHANDRA PARIDA-MP	
74	1126/2022 CRLMC/1376/2022	BISWANATH BARIK-MP	PARSURAM PANDA
75	1127/2022 CRLMC/44/2019	DILLIP KUMAR MOHANTY-MP	M/S A.R DASH
76	1128/2022 CRLMC/1377/2022	DILLIP KUMAR BANERJEE-MP	SUSANTA KUMAR MISHRA
77	1129/2022 CRLMC/1378/2022	MILLI PANDA@SUBHASHREE PANDA-MP	SITI KANT MISHRA
78	1130/2022 CRLMC/1379/2022	DR.SIMANCHALLA@SIMNACHAL RANJIT-MP	JATINDRA NATH MOHANTY
79	1131/2022 CRLMC/1380/2022	BIKRAM SINGH-MP	RABI NARAYAN BEHERA
80	1132/2022 CRLMC/1383/2022	BHAGIRATHA BEHERA-MP	BIBHUDANANDA MOHAPATRA
81	1133/2022 CRLMC/1384/2022	SATYA PRAKASH RATHA-MP	H.N.TRIPATHY
82	1134/2022 CRLMC/1385/2022	CHINTU@SANJAY SETHI-MP	ASHOK KUMAR SAHOO
83	1135/2022 CRLMC/281/2018	ASHOK SAHOO-MP	
84	1800/2022 WA/708/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
85	1801/2022 WA/708/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
86	1802/2022 WA/708/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
87	1803/2022 WA/708/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
88	1804/2022 WA/709/2022	STATE OF ODISHA-MP	ANUPAM RATH, ASC
89	1805/2022	STATE OF ODISHA-MP	ANUPAM RATH, ASC

90	WA/709/2022 1806/2022	STATE OF ODISHA-MP	ANUPAM RATH, ASC
91	WA/709/2022 1807/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
92	WA/710/2022 1808/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
93	WA/710/2022 1809/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
94	WA/710/2022 1810/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
95	WA/711/2022 1811/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
96	WA/711/2022 1812/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
97	WA/711/2022 1813/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
98	WA/712/2022 1814/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
99	WA/712/2022 1815/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
100	WA/712/2022 1816/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
101	WA/713/2022 1817/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
102	WA/713/2022 1818/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
103	WA/713/2022 1819/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
104	WA/714/2022 1820/2022	THE PRINCIPAL SECY., WATER RESOURCES, ODISHA-MPSAROJ KANTA SAMAL, AGA	
105	WA/714/2022 1821/2022	THE PRINCIPAL SECY., WATER RESOURCES, ODISHA-MPSAROJ KANTA SAMAL, AGA	
106	WA/714/2022 6916/2022	KISHOR CHANDRA MAHARANA-MP	DILLIP KUMAR MOHAPATRA
107	WP(C)/13128/2022 6917/2022	AKSHYA KUMAR SUTAR-MP	SUJATA JENA
108	WP(C)/31035/2021 6918/2022	RANJIT KUMAR MEHER-MP	SUJATA JENA
109	WP(C)/31030/2021 6919/2022	PRIYABRAT GOCHHAYAT-MP	ASHOK KUMAR CHAUDHURY
110	WP(C)/13129/2022 6920/2022	UPENDRA KUMAR BISWAL-MP	SUJATA JENA
111	WP(C)/31031/2021 6921/2022	MALAYA KUMAR LENKA-MP	SUJATA JENA
112	WP(C)/31033/2021 6922/2022	PURNA CHANDRA BEHERA-MP	BIBHUTI BHUSAN BEHERA
113	WP(C)/13131/2022 6923/2022	KORAPUT DISTRICT PVT. BUS EMPLOYEES UNION-MP	PRASANTA KUMAR NANDA
114	WP(C)/13132/2022 6924/2022	JAMESWAR MOHARANA-MP	
115	WP(C)/4767/2015 6925/2022	SUBODHA KUMAR PRADHAN-MP	SAPAN KUMAR LENKA
116	WP(C)/13137/2022 6926/2022	MAJOR K D SINGH-MP	
117	WP(C)/16599/2018 6927/2022	TRINATH GOUDA-MP	DR. JITENDRA KUMAR LENKA
118	WP(C)/13142/2022 6928/2022	M/S JAY MATA DE MINERALS-MP	GYANESWAR SATPATHY
119	WP(C)/34408/2021 6929/2022	SANAT KUMAR SAMANTRAY-MP	GYANESWAR SATPATHY
120	WP(C)/13147/2022 6930/2022	SAROJ KU.SAHU-MP	NIRANJAN PANDA
	WP(C)/4784/2017		

121	6931/2022 WP(C)/3472/2022	BHIMASEN KANHAR-MP	
122	6932/2022 WP(C)/13149/2022	PURANDAR PUJARI-MP	PRANAB KUMAR GHOSE
123	6933/2022 WP(C)/13153/2022	BIBEKANANDA BHANJA-MP	SIDDHESWAR BAUG
124	6934/2022 WP(C)/16325/2016	PRAFULLA KU.SAMAL-MP	
125	6935/2022 WP(C)/13156/2022	SADHAN CHATTERJEE-MP	D.K.SAHOO
126	6936/2022 WP(C)/13162/2022	NILAMBARA BISHI-MP	SUMITRA MOHANTY
127	6937/2022 WP(C)/13177/2022	LIONS CLUB OF CUTTACK-MP	SUBHANKAR ROUT
128	6938/2022 WP(C)/13180/2022	SHASHANKA SHEKHAR JENA-MP	SAMEER KUMAR DAS
129	6939/2022 WP(C)/3927/2022	MOHAN DAS-MP	SIDHARTHA MISHRA
130	6940/2022 WP(C)/37147/2021	TARANUM @ TARANNUM KHATOON-MP	PRAKASH RANJAN BARIK
131	6941/2022 WP(C)/13187/2022	YAMUNA PRASAD GOYAL-MP	SIBA PRASAD PATRA
132	6942/2022 WP(C)/13189/2022	SUBARNA SINGH-MP	ASHOK PATTANAIAK
133	6943/2022 WP(C)/13191/2022	DOLON PAL-MP	AVIJIT PAL
134	6944/2022 WP(C)/13193/2022	RAJESH KUMAR RATEI @ RAJESH RATEI-MP	SUSANTA KUMAR TRIPATHY
135	6945/2022 WP(C)/25811/2011	GOPAL CH. GADNAYAK-MP	M/S.DEBARANJAN MOHAPATRA
136	6946/2022 WP(C)/36221/2021	PUSPANJALI BEHERA-MP	BIBEKANANDA BHUYAN
137	6947/2022 WP(C)/13162/2022	NILAMBARA BISHI-MP	SUMITRA MOHANTY
138	6948/2022 WP(C)/6257/2022	DILLIP KUMAR BARAL-MP	ANUP KUMAR MOHAPATRA, JANMEJAYA RAY
139	6949/2022 WP(C)/13196/2022	SUSHILA NAYAK-MP	PRAFULLA CH. ACHARYA
140	6950/2022 WP(C)/17332/2019	VEDANTA LTD.-MP	M/S.PRASHANTA KUMAR NAYAK
141	6951/2022 WP(C)/13201/2022	BIJAY KUMAR KHATUA-MP	NIRANJAN LENKA
142	6952/2022 WP(C)/13226/2022	PAWAN KUMAR SINGH-MP	SUBASH MANSINGH
143	6953/2022 WP(C)/13233/2022	NALINIKANTA JENA-MP	ANJAN KUMAR BISWAL
144	6954/2022 WP(C)/13197/2022	ARABINDA SAHOO-MP	PRAVASH CHANDRA JENA